

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 235**  
**(IB)-266(ND)2019**  
**IA/3533/2020, IA/3960/2020, IA/3975/2020,**  
**IA/1577/2020, IA/140/2021, IA/1005/2021**

**IN THE MATTER OF:**

**Mr. R. Tarkeshwar Narayan** ... **Applicant/Petitioner**  
**Versus**  
**M/s. Horizon Buildcon Pvt. Ltd.** ... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 07.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**Abhishek Anand, Rahul Adlakha, Mohak Sharma, Adv. for RP**  
**Mayuri Raghuvanshi adv for Respondent Indian Overseas Bank in IA**  
**No. 140/2021 and IA No. 3975/2020**  
**Adv Nipun Gautam with IRP Mr. Sanjay Gupta & Lakshika Chawla- For**  
**Applicant- IA 3533**  
**Abhay Pratap Singh, Advocate for Applicant in IA 1577 of 2020**

**ORDER**

**IA/1005/2021:** Heard the Ld. Counsel appearing for the RP. RP is directed to file written submission, if any, within 2 days from today.

**Order reserved.**

**IA/3533/2020:** Heard. **Order reserved.**

The Petitioner is directed to file short written synopsis within 2 days from today.

**IA/3960/2020:** Ld. Counsel appearing for the RP submitted that in terms of the order dated 15<sup>th</sup> February 2021, RP has already filed a complaint before

(Sapna)



the IBBI on 28<sup>th</sup> February 2021. On the request of the RP, list the matter on 5<sup>th</sup> May 2021.

**IA/3975/2020**: We have heard Ld. Counsel appearing for the Applicant and partly heard the Respondent.


List the matter on 9<sup>th</sup> April 2021.

**IA/1577/2020**- List this IA on 5<sup>th</sup> May 2021.

**IA/140/2021**- List this IA on 9<sup>th</sup> April 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**